

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015
APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015
APPEAL NO. 21 OF 2016
APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017
APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017
APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017
APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017

Dated: 8th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

**APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392, 394 OF 2014 AND IA NO. 287 OF 2015**

Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015

Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Hasan Murtaza
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Harinder Toor
Ms. Neetika Sharma
Mr. R. D. Patsute (*Resp.*) for R-3

APPEAL NO. 21 OF 2016

Municipal Corporation of Greater Mumbai **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor
Ms. Neetika Sharma
Mr. R. D. Patsute (*Resp.*)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017

Reliance Infrastructure Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Basava Prabhu S. Patel, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Harinder Toor

Ms. Neetika Sharma
Mr. R. D. Patsute (*Resp.*) for R-3

Ms. Shikha Pandey for Impleader

APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017

The Tata Power Company Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Harinder Toor
Ms. Neetika Sharma
Mr. R. D. Patsute (*Resp.*) for R-2

Ms. Sikha Pandey for Impleader

APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

MIDC Marol Industries Association **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sikha Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Harinder Toor
Ms. Neetika Sharma
Mr. R. D. Patsute (*Resp.*) for R-4

APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017

Municipal Corporation of Greater Mumbai **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor
Ms. Neetika Sharma
Mr. R. D. Patsute (*Resp.*)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for *Tata Power Co. Ltd.*

ORDER

We have heard Mr. Sanjay Sen, senior learned counsel for Appellant in A. No. 195 of 2017 for some time.

List these matters for further hearing on **15-1-2019 (2.30 p.m.)**

(S.D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson